

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. 19
ANSWERED ON THURSDAY, THE 05TH DECEMBER, 2013
[AGRAHAYANA 14, 1935 (SAKA)]**

NATIONAL COMPETITION POLICY

QUESTION

***19. SHRI ANANDRAO ADSUL:
SHRI DHARMENDRA YADAV:**

**Will the Minister of CORPORATE AFFAIRS कारपोरेट कार्य मंत्री
be pleased to state:**

- (a) whether the Government has implemented/or proposes to implement the National Competition Policy to achieve highest sustainable levels of economic growth;**
- (b) if so, the details thereof;**
- (c) whether India is an attractive destination for foreign investors;**
- (d) if so, the details thereof including the names of the top three investing countries into India; and**
- (e) the steps taken/being taken by the Government to achieve the desired goal under the National Competition Policy?**

ANSWER

**THE MINISTER OF STATE
(INDEPENDENT CHARGE)
IN THE MINISTRY OF CORPORATE AFFAIRS**

(SHRI SACHIN PILOT)

कारपोरेट कार्य मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(श्री सचिन पायलट)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE STARRED QUESTION NO. 19 FOR ANSWER IN LOK SABHA ON 05.12.2013.

- (a) & (b) Madam, formulation of a National Competition Policy is under consideration of the Government.**
- (c) & (d) The top three investing countries into India, as per the data supplied by Department of Industrial Policy and Promotion from April, 2000 to September, 2013 are Mauritius, Singapore and United Kingdom.**
- (e) Does not arise in view of (a) & (b) above.**
